

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 919 /Confdl. /2015
II-3-1/2015

Dated 1st October, 2015

In compliance of the Resolution of Chief Justices' Conference, 2014 as well as to motivate the Advocates for joining judiciary by competing in H.J.S. Examination so as to increase their representation in the Judiciary and also to sharpen their professional skills and knowledge, the Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting **Workshop for Advocates** from **31.10.2015** to **03.11.2015** (from 10:30 am to 5:00 pm) at abolished "SAT building", Gwalior in which **55 Advocates** will participate whose names are shown as per list 'A' annexed with this order, on the following terms and conditions:-

1. The nominated Advocates shall have to report at **10.30 a.m. sharp** on **31.10.2015** at abolished "SAT building", Gwalior.
2. The nominated Advocates are directed to appear soberly dressed (i.e. white shirt and grey-black stripped / white / black trousers in case of men and white saree and blouse in case of women).
3. Nominated Advocates are expected to bring law books (bare Acts as illustrated in the syllabus of the HJS Examination)
4. Nominated Advocates shall have to make their own arrangements for travelling and accommodation.
5. The participants shall be provided with tea and snacks twice and lunch during the workshop.
6. On successful completion of the programme, MPSJA shall provide "Certificate of participation" to the participants.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 920 /Confdl. /2015
II-3-1/2015

Dated 1st October, 2015

Copy forwarded to:-

1. The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal-6 for publication in the next issue of the M.P. Gazette.
2. The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyachal Bhawan, Bhopal, Pin 462 006, for information.
3. The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.

4. The Accountant General, (II), Gwalior, for information.
5. The Secretary, M.P. State Bar Council, High Court of Madhya Pradesh, Jabalpur premises for information and necessary action.
6. The District & Sessions Judge, **Gwalior / Morena / Bhind / Shivpuri / Sheopur / Guna** for information and necessary action. You are requested to intimate the Advocates of your district regarding their nomination in the Workshop so that their attendance is ensured for the Workshop (List of Advocates enclosed).
7. Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
 1. District Judge (Inspection), High Court Premises, Jabalpur / District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001 / District Judge (Inspection), 28/B, Race-course Road, Opposite Mela Ground, Gwalior (M.P.), for information.
 2. Principal Registrar, High Court of M.P., Bench Indore, for information
 3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
 4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
 5. Principal Registrar (Vigilance)/ (Judicial)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
 6. Registrar (Exam & Labour Judiciary)/ (District Establishment)/ (VL.)/ (Judicial-II)/ (Judicial-I)/ District Judge (Inspection)/ Officer on Special Duty/ Registrar/Secretary, High Court Legal Service Committee/ (Administration), High Court of Madhya Pradesh, Jabalpur, for information.
 7. Director In-charge / O.S.D., Madhya Pradesh State Judicial Academy, First Floor, M.P.S.J.A. Building, Jabalpur for information.
8. Registrar (E.)/ Accounts Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
9. Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
10. P.S. to Hon'ble Shri Justice _____, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
11. Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.
12. Deputy Registrar-cum-P.S. to the Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.


01.10.15
(VED PRAKASH)
REGISTRAR GENERAL

मध्यप्रदेश राज्य न्यायिक अकादमी, उच्च न्यायालय म0प्र0, जबलपुर		
अधिवक्ताओं के लिये कार्यशाला		
ग्वालियर (दिनांक 31.10.2015 से 03.11.2015)		
स्थान - "उत्सादित सैट बिल्डिंग", ग्वालियर		
जिले का नाम	तहसील का नाम	अधिवक्ता का नाम
ग्वालियर		
1		श्रीमती सुमन पाण्डे
2		श्री राधेश्याम परिहार
3		श्री नरेन्द्र गुप्ता
4		श्री मुकेश कुमार शर्मा
5		श्री अनिल पाण्डेय
6		श्री अनिल कुमार मिश्रा
7		श्री भूषण आहूजा
8		श्री देवदत्त मिश्रा
9		श्री राधामोहन तिवारी
10		श्री लखनलाल गोरस्वामी
मुरैना		
11		श्री मुकेश शर्मा
12		श्री साविर खान उस्मानी
13		श्री संजय कुमार अग्रवाल
14		श्री मनीष कुमार गुप्ता
15		श्री भुवनेश शर्मा
16		श्री विनयसिंह तोमर
17		श्री राजीव डण्डौतिया
18		श्री जितेन्द्र डण्डौतिया
19		श्री वीरेन्द्र शर्मा
20		श्री तहसीलदार सिंह वैसला
भिण्ड		
21	भिण्ड	श्री विक्रम सिंह चौहान
22	भिण्ड	श्री रविन्द्र कुमार मुदगल
23	भिण्ड	श्री राजेश सिंह कुशवाहा
24	लहार	श्री गोपीलाल कुशवाहा
25	लहार	श्री जयनारायण शिवहरे
26	लहार	श्री सुनील गोस्वामी
27	गोहद	श्री योगेन्द्र श्रीवास्तव
28	गोहद	श्री राजेन्द्र सिंह गौरव
29	गोहद	श्री धीरसिंह तोमर
30	मेहगाँव	श्री रविन्द्र सिंह

जिले का नाम	तहसील का नाम	अधिवक्ता का नाम
शिवपुरी		
31	करैरा	श्री लवकुश चतुर्वेदी
32	करैरा	श्री राजीव भार्गव (गरुण)
33	करैरा	श्री ब्रजमोहन गुप्ता
34	करैरा	श्री सुनील त्रिपाठी
35	करैरा	श्री रामनरेश तिवारी
36	करैरा	श्री हरविलाश कुशवाहा
37	करैरा	श्री एजाज खान
38	करैरा	श्री संजय कुमार सक्सेना
39	पिछोर	श्री नरेन्द्र कुमार गुप्ता
40	पिछोर	श्री शिव कुमार शर्मा
शयोपुर		
41		श्री एन.के. हिनौनिया
42		श्री राजेन्द्र कुमार जाधव
43		श्री कुलदीप सिंह तोमर
44		श्री बाबू सिंह वर्मन
45		श्री परमानंद राठौर
गुना		
46		श्री अवधेश महेश्वरी
47		श्री छतरसिंह भारद्वाज
48		कुमारी रश्मि सक्सेना
49		श्री लक्ष्मीनारायण श्रीवास्तव
50		श्री मजहर आलम
51		श्री जगदीश अग्रवाल
52		श्री प्रवीण श्रीवास्तव
53		श्री जितेन्द्र श्रीवास्तव
54		श्री सुरेन्द्र सिंह रघुवंशी
55		श्री हरीश शर्मा